

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-35(ND)/17**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.01.2020.**

**NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.**

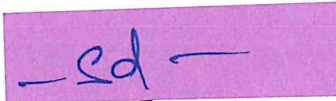
**UNDER SECTION 9 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

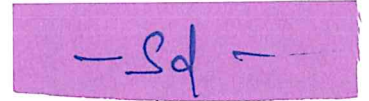
**Present:** Advocate for the Petitioner  
Advocate for the Respondent

**ORDER**

Argument on maintainability heard. Reserved for orders.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**